

BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE, CHENNAI

Original Application No. 224 of 2016

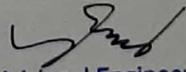
BETWEEN

Meenava Thanthai K.R. Selvaraj Kumar
Meenavar Nala Sangam
Represented by its President
M.R. Thiyagarajan
S/o Late Rajalingam
Office at 15/8
A.J. Colony, Royapuram
Chennai - 600013

---Applicant (s)

-- Vs --

1. The Chief Secretary to Govt. of Tamil Nadu,
Govt. Secretariat, Fort St. George,
Chennai, Tamil Nadu and others.
2. The State of Tamil Nadu,
Represented by its Secretary to Government,
Industries Department,
Fort St, George,
Chennai – 600 009.
3. The State of Tamil Nadu,
Represented by its Secretary to Government,
Fisheries Department,
Fort St, George,
Chennai – 600 009.
4. The District Collector,
Thiruvallur District,
Thiruvallur.
5. The Chairman,
Tamilnadu Pollution Control Board,
No.76, Mount Salai,
Guindy, Chennai – 600 032.
6. The State of Tamil Nadu,
Represented by its Secretary to Government,
Highways and Minor Ports Department,
Fort St, George,
Chennai – 600 009.
7. The Joint Chief Environmental Engineer,
(Monitoring), Tamilnadu Pollution Control Board,
77A, South Avenue Road,
Ambattur, Chennai – 600 058.


Divisional Engineer (H) C & M
Thiruvallur Division, Thiruvallur

8. M/S. Tamilnadu Petroproducts Limited,
Represented by its Whole-time Director,
Having its principal office at,
PO No.9, Manali Express Highway,
Manali, Chennai – 600 068.

---Respondent (s)

AFFIDAVIT FILED ON BEHALF OF THE SIXTH RESPONDENT

I, Gnanavelu, son of A.T. Palaniappan, Hindu, aged about 53 years, presently discharging my duties as Divisional Engineer, Highways, (C&M), Thiruvallur Division having Office at do hereby solemnly affirm and sincerely state as follows:

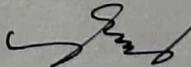
1. I am filing this affidavit on behalf the sixth respondent herein, and I am well acquainted with the facts of this case from the records.
2. The Sixth Respondent submits that they were wrongly impleaded in this application. I respectfully submit that this application was registered with this Honourable Tribunal on 29th September 2016. At the first hearing of this application on 3.10.2016, this Honourable Tribunal made an Order as follows:

"Post this application along with application No. 19 of 2013 on 4.10.2016."

3. I respectfully submit that, Original Application 248 of 2016, which was registered with this Honourable Tribunal on 24.10.16, was listed along with the above-mentioned applications for hearing on 8.11.16. This Honourable Tribunal made an Order as follows:

"...with the consent of the both the counsel, the applications stand posted to 05.10.2016."

4. I respectfully submit that in OA No. 19 of 2013 and in OA 248 of 2016, I was not added as a party. Hence no relief was sought against the sixth respondent herein. In OA 224 of 2016, our department was added as sixth respondent. The applicant in OA 224 of 2016 did not seek any relief against our department. I respectfully submit that; our department was wrongly impleaded as party in OA 224 of 2016.


Divisional Engineer (H) C & M
Thiruvallur Division, Thiruvallur

Divisional Engineer (H) C & M
Thiruvallur Division, Thiruvallur

5. The 6th Respondent beg to submits that the relief sought by the applications in OA 19 of 2013, OA 224 of 2016 and OA 248 of 2016 were against the other respondents and not against our department.
6. The sixth respondent submit that there are no merits and *bonafide* in the application against our department.
7. This respondent therefore prays that this Hon'ble Tribunal may be pleased to dismiss the application OA 224 of 2016 against the 6th Respondent for the above said reason and thus render justice.

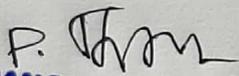
6th Respondent

Solemnly affirmed at Chennai in the 4th day of August 2021 and signed his/her name in my presence.

Before Me



Divisional Engineer (H) C & M
Thiruvallur Division, Thiruvallur



P. THANGARASU, B.Sc., B.L.,
ADVOCATE - En.No.404/18
No.6, Law Chamber, High Court Building,
Chennai - 600 104.

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GREEN TRIBUNAL SOUTHERN
ZONE, CHENNAI**

O A No. 224 of 2016

BETWEEN

Meenava Thanthai K.R. Selvaraj
Kumar

Meenavar Nala Sangam
Represented by its President

M.R. Thiyagarajan
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A.J. Colony, Royapuram
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---Applicant (s)

-- Vs --

The Chief Secretary to Govt. of
Tamil Nadu, Govt. Secretariat,
Fort St. George, Chennai, Tamil
Nadu and others.

---Respondent (s)

Affidavit of the sixth respondent
